

O.I.H.

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 3272
TO BE ANSWERED ON MARCH 24, 2021
PM-UDAY SCHEMES**

NO. 3272. SHRI NARAYAN RANE:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether it is a fact that Government has given a call to provide housing to 4.5 crores people in the country, especially in Delhi under PM-UDAY Scheme by infusing funds of 25 thousand crores of rupees, which will help control increasing of slums in Delhi;
- (b) if so, the details thereof; and
- (c) the works done by Government in this direction so far?

ANSWER

**THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI HARDEEP SINGH PURI)**

(a) to (c) Government launched PMAY-U (Pradhan Mantri Awas Yojana – Urban) in June 2015 to provide all weather housing to identified beneficiaries , who did not have houses or had inadequate dwelling units. Against the total assessed demand of 1.12 Core houses so far 1.11 Crore houses have been sanctioned; out of which 75.8 lakh have been grounded for construction and 44.6 lakh have been completed and delivered to the beneficiaries.

PM-UDAY (Prime Mantri Unauthorized Colonies in Delhi Awas Adhikar Yojana) Scheme was launched by Government in October 2019 to confer/ recognise the ownership or mortgage/ transfer rights to the residents of 1,731 Unauthorized Colonies in Delhi. The scheme allows registration of properties at nominal rates by recognising General Power of Attorney (GPA) , Will, Agreement to Sell, Possession Letter and any other documents including documents evidencing payment of consideration held by residents of unauthorised colonies. So far 5,378 conveyance deed and authorisation slip have been issued.
